

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
STARRED QUESTION NO. 163  
ANSWERED ON 9<sup>TH</sup> DECEMBER 2021**

**QUALITY OF CONSTRUCTION ON NH-24**

**\*163. SHRI ARUN KUMAR SAGAR:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) whether the Government is aware that the executing agency for construction of Bareilly-Shahjahanpur-Sitapur National Highway(NH)-24 in Uttar Pradesh is grossly misusing the central funds by using poor quality material ignoring the norms fixed for construction material;**
- (b) if so, whether the Government has conducted or proposes to conduct any probe in this regard; and**
- (c) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF LOK SABHA STARRED QUESTION NO. 163 ON 9<sup>TH</sup> DECEMBER, 2021 ASKED BY SHRI ARUN KUMAR SAGAR REGARDING 'QUALITY OF CONSTRUCTION ON NH-24'**

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**(a) to (c) To monitor the quality of works of National Highways and for Supervision, Consultant/Independent Engineer/Authority Engineer are engaged to ensure that works are executed as per provisions/specifications of the Contract Agreement. In addition to this, Third-party checks are also done randomly by the recruited experts in the field.**

**Accordingly, Supervision Consultant, engaged by the National Highways Authority of India (NHAI) in the instant project, has regularly monitored the quality of work. In addition, independent experts have also got the checks done. No deficiency in the quality has been reported.**

**The quality parameters are also monitored by the field units of NHAI.**

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